



2026:AHC:40263

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2275 of 2026

Jubair

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Chandra Dutt
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to approach the authorities.

2. This prayer has not been opposed by learned counsel for the respondents.

3. Accordingly, the writ petition is **dismissed** as withdrawn with liberty as prayed.

February 23, 2026
Vinod.

(Prakash Padia, J.)